

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ Shri. U. M. Padwad  
COURT 24 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 24-07-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	CRI APPEAL	100336/2018	Reshma Salim Ansari@MA-1112-18,- A-954-18-Aplnt. Vs The State of Maharashtra and Rajeev R. Bangera-Resppts.	Rajeev Sawant and Assoc.
2	CRI APPEAL	100530/2018	Mohammad Rabbani Mohammad Sharif Shaikh@MA-1680-18,BA-1564-18-Apln.t Vs State of Maharashtra-	M/s. S. K. Ali and Assoc.
3	CRI APPEAL	100396/2019	Mustaq Ahmed Aziz Ahmed Chhabia @ MA 1266-19 @ BA 1198-19 - Appellant Vs The State of Maharashtra - Nirmal Nagar Police Station - Respondent	R. D. Mishra
<b><u>HEARING</u></b>				
4	CRI APPEAL	100692/2018	Narendra Gupta Prop. Ms. Swastik Steel Industries Revn.713-15 Conv. in to AppealApplicant Vs Metal Mecanica Fracano India Ltd. and The State of Maharashtra - Respondent	Nagesh Joshi Associate
5	CRI REV APP	100076/2019	M/s. Asset Reconstruction Company (India) Ltd.- Applicant Vs M/s. The Dhar Textile Mills Ltd. - Respondent	M/s. M. V. Kini and Co.
6	CRI BAIL APPLN	101282/2020	Prasad @ Digamber Vinayak Sawant Vs Kalachowky Police Station	
7	ABA	100771/2020	Dattaguru Bhalchandra Hatle Vs The State of Maharashtra Through Kalachowki Police Station	Pratibha V Bhosale and Kiran B Gabhale
				PP
<b><u>EVIDENCE PART HEARD</u></b>				
8	SESSIONS CASE	100609/2017	The State Shivaji Nagar Police Station Vs Bilal Istiyak Sayyed	
<b><u>EVIDENCE</u></b>				
9	SESSIONS CASE	100052/1993	STATE VIKHROLI POL.STN. Vs FAROOQ NOORMOHMAD SHAIKH	APP
10	SESSIONS CASE	100983/1994	The State Nagpada P.S. Vs Ahmed Salam Latafukhan A-1 A-3	A.P.P.
<b><u>CHARGE</u></b>				

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11	SESSIONS CASE	100260/2019	The State of Maharashtra - Mulund Police Station Vs Abhay Prakash Sawant	APP
<b><u>ORDER</u></b>				
12	CRI M A	101232/2019	Vishal H. Khanna @ Rev. ---19 @ MA 1231-19 - Revision Applicant, Org. Accused No. 2 Vs Design Shop - Respondent, Org. Complainant	Gunjan Thakkar and Arti Bhoir
13	CRI M A	101234/2019	Karishma V. Khanna @ Rev. ---19 @ MA 1233-19 - Revision Applicant, Org. Accused Vs Design Shop - Respondent, Org. Complainant	Gunjan Thakkar and Arti Bhoir
14	CRI REV APP	100885/2019	Vishal H. Khanna - Revision Applicant, Org. Accused No. 2 Vs Design Shop - Respondent, Org. Complainant	Gunjan Thakkar and Arti Bhoir
15	CRI REV APP	100886/2019	Karishma V. Khanna - Revision Applicant, Org. Accused Vs Design Shop - Respondent, Org. Complainant	Gunjan Thakkar and Arti Bhoir
<b><u>REPLY/SAY</u></b>				
16	CRI BAIL APPLN	101613/2020	Vikas Shivaji Dughav --- Applnt. Vs The State of Maharashtra - Wadala T.T. Police Station --- Respondent	Shashikant G. Mandlik
17	ABA	100770/2020	Shambhu Ukarande Vs The State of Maharashtra Through Kalachowki Police Station	Sharad Raut PP
<b><u>APPEARANCE</u></b>				
18	SESSIONS CASE	100982/2019	The State of Maharashtra - Wadala Rly. Police Station Vs Mohd. Mobin Moin Khan and Ors. 01	APP
19	SESSIONS CASE	100487/2020	The State Of Maharashtra Through Vakola Police Station Vs Sunil Harish Rathod	PP

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20	CRI M A	101013/2020	Sagar Rajaram Chavan in BA 1324/2020 ---- Applicant Vs The State of Maharashtra - Kalachowky Police Station --- Respondent	B. T. Tangsali
21	CRI BAIL APPLN	101643/2020	Ritik Vinodkumar Sunariya --- Applicant Vs The State of Maharashtra - Kalachowki Police Station --- Respondent	Jitendra B. Mishra
22	CRI BAIL APPLN	101652/2020	Mustafa Maksood Ali Khan - Applicant. Vs State - Wadala Police Station - Respondent.	Vimlesh S. Kushwaha.